

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 54 of 2013 & IA-82 of 2013**

**Dated : 18<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. ...Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan with**  
**Ms. Richa Bharadwaja for R-2**

**ORDER**

Mr. Buddy A. Ranganadhan, Learned Counsel appearing for the Respondent no.2 requests for some time to file the reply. He is directed to file the reply on or before 25.04.2013 after serving copy on the other side.

Post the matter for hearing on **16.05.2013 at 2.30 p.m.**

**(V.J. Talwar)**  
**Technical Member**  
mk/vt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**